# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

## LOK SABHA STARRED QUESTION NO - 15 ANSWERED ON 01/12/2025

#### **Zero Student Enrolment in Schools**

\*15. Shri Karti P Chidambaram:

Shri Amrinder Singh Raja Warring:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the number of Government schools with less than ten or zero student enrolment since 2022 along with the number of teachers employed and drawing salaries in such schools, year and State/UT-wise;
- (b) the total annual expenditure incurred on salaries, maintenance and operation of these schools during the said period;
- (c) the number of schools closed, merged or repurposed due to low or zero enrolment since 2019, State/UT and year-wise;
- (d) the details of the number of zero-enrolment schools located in districts having high population of students from the Scheduled Castes (SCs), Scheduled Tribes (STs) and other minority communities; and
- (e) the details of the status and latest audit report relating to the financial management and expenditure of such schools?

### ANSWER

### MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (e): A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 15 ANSWERED ON 01/12/2025 ASKED BY HONB'LE MP'S SHRI KARTI P CHIDAMBARAM AND SHRI AMRINDER SINGH RAJA WARRING REGARDING 'ZERO STUDENT ENROLMENT IN SCHOOLS'

(a) to (d): As per UDISE+, State/UT wise number of Government schools with less than ten or zero student enrolment along with the number of teachers in these schools from the 2022-23 to 2024-25 is available at <a href="https://www.education.gov.in/en/parl\_ques">https://www.education.gov.in/en/parl\_ques</a>.

Education being a subject in the Concurrent List of the Constitution, an overwhelming majority of the schools in the country comes under the administrative control of States/UTs. The recruitment, remuneration and rational deployment of teachers fall under the purview of the respective State Governments/UT Administrations. The Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides financial assistance to the States and UTs to maintain appropriate Pupil-Teacher Ratio (PTR) for various levels of schooling, as per norms prescribed in the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time.

As per UDISE+, year-wise number of Government schools in States/UTs from the year 2019-20 to 2024-25 is available at <a href="https://www.education.gov.in/en/parl\_ques">https://www.education.gov.in/en/parl\_ques</a>.

The requisite data for the year 2024-25 is available at <a href="https://www.education.gov.in/en/parl\_ques">https://www.education.gov.in/en/parl\_ques</a>.

(e): Department of Expenditure had clarified vide their OM dated 18.8.2016 regarding laying of Annual Reports and Audit Reports, the States/UTs have been directed to submit their Audit Reports in their respective State/UT Assemblies. Accordingly, the States/UTs are laying their Annual Audited Reports in their respective Assemblies and submitting their Annual Reports to this department for laying in both the Houses of the Parliament. UTs without legislature are submitting their Annual Reports and Audit Reports for laying in both the Houses of the Parliament.

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